



\$~4 to 80 & 82

*** IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 10999/2018

M/S PYRAMID INFRATECH PRIVATE LIMITED..... Petitioner

**Through: Mr.Abhishek A Rastogi with
Mr.Pratyushprava Saha and Mr.Mahir
Chablani, Advs.**

versus

UNION OF INDIA & ORS.

..... Respondents

**Through: Mr. Vinod Diwakar, CGSC with
Mr. BN Dubey, Advocate for UOI.
Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-3.**

\$~5

+ W.P.(C) 12444/2018

MASCOT BUILDCON PRIVATE LIMITED Petitioner

Through: Mr.Aseem Mehrotra, Adv.

versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ORS.

..... Respondents

**Through: Mr. Tushar Mehta, Solicitor General
with Mr. Ravi Prakash, Mr. Zoheb
Hossain, Mohd, Shahan Ulla, Mr.
Farman Ali and Mr. Vivek Gurnani,
Advocates for NAA & DGAP
Mr.Gyanender Singh, Adv.for NAA**

\$~6

+ W.P.(C) 12647/2018

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner

**Through: Mr. Tarun Gulati, Sr. Advocate with
Mr. Mr. Sparsh Bhargava, Mr.
Vinayak Mathur Advocates**

versus



UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Anurag Ahluwalia CGSC,
Mr.Danish Faraz Khan, Adv. for
R1/UOI.
Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.
Mr. Anurag Ahluwalia, CGSC.

\$~7

+

W.P.(C) 13194/2018

SHARMA TRADING COMPANY

..... Petitioner

Through: Mr. Naresh Thacker, Mr. Kumar
Visalaksh, Mr. Udit Jain, Advocate

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Anurag Ahluwalia CGSC,
Mr.Danish Faraz Khan, Adv. for
R1/UOI.
Ms.Aakanksha Kaul, Mr.Manek
Singh, Advs. for NAA
Mr. Anurag Ahluwalia, CGSC.

\$~8

+

W.P.(C) 378/2019

HINDUSTAN UNILEVER LIMITED

..... Petitioner

Through: Mr. C.S Lodha, Sr. Adv.with
Ms.Vanita Bhargava, Mr. Ajay
Bhargava, Ms. Shweta Kabra, Ms.
Perna Singh, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Vikrant N Goyal Advocate.

\$~9

+

W.P.(C) 1418/2019 & CM No.6501/2019

M/S J.P. & SONS THROUGH: SHRI ANKIT KHANDELWAL,
PROPRIETOR

..... Petitioner

Through: Mr.Swarnendu Chatterjee, Adv.

versus



NATIONAL ANTI- PROFITEERING AUTHORITY THROUGH:
ITS SECRETARY & ORS. Respondents

Through: Mr. Tarun Gulati, Sr. Advocate with
Mr. Mr. Sparsh Bhargava,
Mr. Vinayak Mathur Advocates
Mr. Ashish Verma and Mr. Debopriyo
Moulik, Advs. for the respondents.

\$~10

+ **W.P.(C) 1655/2019**

M/S EXCEL RASAYAN PRIVATE LIMITED Petitioner

Through: Mr. Abhishek A Rastogi with
Mr. Pratyushprava Saha and Mr. Mahir
Chablani, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Gyanendra Singh, SC for NAA

\$~11

+ **W.P.(C) 2347/2019**

JUBILANT FOODWORKS LTD. & ANR. Petitioners

Through: Mr. Mukul Rohatgi, Sr. Adv. with
Mr. V. Lakshmikumaran, Mr. B. L.
Narasimhan, Mr. Charanya
Lakshmikumaran, Mr. Karan Sachdev,
Mr. Darshan Machchhar, Mr. Agrim
Arora, Mr. Rohan Muralidharan and
Ms. Avisha Khatri, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through Mr. Tushar Mehta, SG with Mr. Zoheb
Hossain, Sr. SC and Ms. Tulika Gupta,
Advs. for NAA.

\$~12

+ **W.P.(C) 3759/2019**

MASCOT BUILDCON PRIVATE LTD. Petitioner

Through: Mr. Aseem Mehrotra, Adv.

versus



UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta, Advs. for NAA.
Mr. Farman Ali, SPC, Mr.Athar Raza Farooquei, Adv. for UOI.

\$~13

+

W.P.(C) 4213/2019

ABBOTT HEALTHCARE PRIVATE LIMITED & ANR.

..... Petitioners

Through: Mr.Rohan Shah, Ms. Vanita Bhargava, Mr.Ajay Bhargava, Ms. Shweta Kabra and Ms.Perna Singh, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ripudaman Bhardwaj, CGSC With Kushagra Kumar, Adv For Respondent/UOI.
Mr.Anurag Ahluwalia CGSC for R1/UOI.
Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta, Advs. for NAA.
Mr.Jatin Puniyani, GP for UOI.

\$~14

+

W.P.(C) 4818/2019

M/S CLOUDTAIL INDIA PVT. LTD & ANR.

..... Petitioners

Through: Mr.V. Lakshmikumaran, Mr.B.L.Narasimhan, Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr.Agrim Arora, Mr.Avisha Khatri, Advocates

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Chandra Prakash, Advocate for DGAP and NAA.



\$~15

+

W.P.(C) 5558/2019 & CM No.24368/2019

UNICHARM INDIA PVT. LTD.

..... Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad
Singh, Mr.K. Gurumurthy, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Farman Ali, SPC, Mr.Athar Raza
Farooquei, Adv. for UOI.
Mr.Anurag Ahluwalia CGSC,
Mr.Danish Faraz Khan, Adv. for
R1/UOI.

\$~16

+

W.P.(C) 7743/2019

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Through: Mr. R. Jawahar. Mr. Siddharth Bawa
Mr. Anuj Garg, Mr. Mohit Sharma
Advs.

versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondents

Through: Mr.Abhay Prakash Sahay, CGSC,
Ms. Mannu Singh, Mr.Kunal
Dhawan, Ms.Swayamprabha, Advs
for UOI.
Mr. Asheesh Jain, CGSC with Mr.
Adarsh Kr. Gupta Advocate
Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.

\$~17

+

W.P.(C) 8162/2019

AFFINITI ENTERPRISES

..... Petitioner

Through: Mr. R. Jawahar. Mr. Siddharth Bawa
Mr. Anuj Garg, Mr. Mohit Sharma
Advs..

versus



UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondent

Through: Mr.Abhay Prakash Sahay, CGSC,
Ms. Mannu Singh, Mr.Kunal
Dhawan, Ms.Swayamprabha, Advs
for UOI.

Mr. Ravi Chawla with Mr. Avi Kalra
and Mr. Avneesh Upadhyay,
Advocates for R-2 & 3

\$~18

+ **W.P.(C) 7910/2019 & CM No.32779/2019**

SALARPURIA REAL ESTATE PVT. LTD

..... Petitioner

Through: Mr.Abhishek A Rastogi with
Mr.Pratyushprava Saha and Mr.Mahir
Chablani, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Abhay Prakash Sahay, CGSC,
Ms. Mannu Singh, Mr.Kunal
Dhawan, Ms.Swayamprabha, Advs
for UOI.

Mr.Sushil Kumar Pandey, SPC
Mr.Rahul Mourya, Adv. For UOI.

Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.

\$~19

+ **W.P.(C) 7911/2019**

SATTVA DEVELOPERS PVT. LTD

..... Petitioner

Through: Mr.Abhishek A Rastogi with
Mr.Pratyushprava Saha and Mr.Mahir
Chablani, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Abhay Prakash Sahay, CGSC,



Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs for UOI.

Mr.Gyanendra Singh, SC for NAA.

\$~20

+ **W.P.(C) 8078/2019**
M/S SATYA ENTERPRISES

..... Petitioner

Through: Mr.Sumit K Batra, Mr.Manish Khurana, Mr.Kunal Yograj Verma, Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Sushil Kumar Pandey, SPC, Mr.Kuldeep Singh, Adv. For UOI. Mr.Satyakam Advocate for R-4 GNCTD. Mr.Ashish Verma and Mr.Debopriyo Moulik, Advs. for the respondents.

\$~21

+ **W.P.(C) 9053/2019**
UNICHARM INDIA PVT. LTD

..... Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad Singh, Mr.K. Gurumurthy, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Farman Ali, SPC, Mr.Athar Raza Farooquei, Adv. for UOI.

\$~22

+ **W.P.(C) 9248/2019**
SINGNATURE BUILDERS PVT LTD

..... Petitioner

Through: Mr.Puneet Agrawal, Ms.Hemlata Rawat and Ms.Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS

..... Respondents

Through: Mr.Kavindra Gill, GP for UOI.



Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta, Advs. for NAA.

\$~23

+ **W.P.(C) 11253/2019 & CM No.46337/2019**
LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner
Through: Mr. Tarun Gulati, Sr. Adv. with Mr.Sparsh Bhargava, Mr. Vinayak Mathur Advocates

versus
UNION OF INDIA & ORS. Respondents
Through: Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta, Advs. for NAA.
Mr.Rajesh Kumar, Adv. for UOI.

\$~24

+ **W.P.(C) 12355/2019**
PARAMOUNT, PROPBUILD PVT. LTD. Petitioner
Through: Mr. Giriraj Subramaniam, Adv.

versus
UNION OF INDIA & ORS. Respondents
Through: Mr.Ruchir Mishra and Mr.Mukesh Kumar Tiwari Advocates for UOI
Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta, Advs. for NAA.

\$~25

+ **W.P.(C) 12717/2019**
BHARTIYA CITY DEVELOPERS PVT LTD Petitioner
Through: Mr.Abhishek A Rastogi with Mr.Pratyushprava Saha and Mr.Mahir Chablani, Advs.

versus
UNION OF INDIA & ORS. Respondents
Through: Mr. Vikram Jetly CGSC for UOI.



Mr. Chandra Prakash, Advocate for
DGAP and NAA.

\$~26

+

W.P.(C) 12847/2019 & CM No.52474/2019

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agrawal, Ms.Hemlata
Rawat and Ms.Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vikram Jetly CGSC for UOI.
Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.

Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-2 & 5.

Mr.Jatin Puniyani, GP for UOI.

\$~27

+

W.P.(C) 969/2020 & CM APPL.5342/2020

NESTLE INDIA LTD. & ANR.

..... Petitioners

Through: Mr.V. Lakshmikumaran,
Mr.B.L.Narasimhan, Mr.Charanya
Lakshmikumaran, Mr.Karan Sachdev,
Mr.Agrim Arora, Mr.Avisha Khatri,
Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Kritiman Singh, CGSC, Mr.Waize
Ali Noor, Ms.Srirupa Nag, Mr.Taha
Yasin, Advs. for UOI.

Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.



\$~28

+

W.P.(C) 1171/2020

IFB INDUSTRIES LTD,

..... Petitioner

Through: Mr. S. Ganesh, Senior Advocate, Mr.
U. A Rana and Mr. Himanshu Mehta
Advocates

versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ANR.

..... Respondents

Through: Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.

\$~29

+

W.P.(C) 1406/2020 & CM No.4879/2020

M/S FRIENDS LAND DEVELOPERS

..... Petitioner

Through: Mr.Prakash Kumar and Ms. Rashmi
Singh,Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Rajesh Kumar, Adv. for UOI.
Ms.Sonia Sharma, Adv. for R2 & 3.
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv for
R-4 & 5
Mr.Jatin Puniyani, GP for UOI.

\$~30

+

W.P.(C) 1780/2020

JOHNSON & JOHNSON PVT.LTD

..... Petitioner

Through: Mr.V. Lakshmikumaran,
Mr.B.L.Narasimhan, Mr.Charanya
Lakshmikumaran, Mr.Karan Sachdev,
Mr.Agrim Arora, Mr.Avisha Khatri,
Advocates

versus



UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Vikram Jetly CGSC for UOI
Mr. Tushar Mehta, SG with Mr. Zoheb
Hossain, Sr. SC and Ms. Tulika Gupta,
Advs. for NAA.

Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-4.

\$~31

+

W.P.(C) 2083/2020 & CM No.7369/2020

FUSION BUILDTECH PVT LTD

..... Petitioner

Through:

Mr. Abhishek A Rastogi with
Mr. Pratyushprava Saha and Mr. Mahir
Chablani, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Rajesh Kumar, Adv. for UOI.
Mr. Aman Malik, Adv. for NAA.
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-4

\$~32

+

W.P.(C) 2084/2020 & CM No.7371/2020

ASTER INFRAHOME PVT LTD

..... Petitioner

Through:

Mr. Abhishek A Rastogi with
Mr. Pratyushprava Saha and Mr. Mahir
Chablani, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Rajesh Kumar, Adv. for UOI.
Mr. Mr. Samir Malik, Adv. for NAA.
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-4.



\$~33

+

W.P.(C) 2445/2020

MIS SARVPRIYA SECURITIES PVT. LTD Petitioner

Through: Mr.Puneet Agrawal, Ms.Hemlata
Rawat and Ms.Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.
Mr. Aman Malik, Adv. for NAA.

\$~34

+

W.P.(C) 2490/2020

JOHNSON & JOHNSON PVT LTD, Petitioner

Through: Mr.V. Lakshmikumaran,
Mr.B.L.Narasimhan, Mr.Charanya
Lakshmikumaran, Mr.Karan Sachdev,
Mr.Agrim Arora, Mr.Avisha Khatri,
Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.

\$~35

+

W.P.(C) 2742/2020 & CM No.9552/2020

ACME HOUSING INDIA PVT. LTD. Petitioner

Through: Mr. Prateek Bansal, Mr. Vineet
Nagla, Mr. Anand Landge, Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. B.N.P. Pathak, SGSC for UOI.
Mr. Samir Malik, Advocate for NAA.



\$~36

+

W.P.(C) 3737/2020

PHIILIPS INDIA LIMITED.

..... Petitioner

Through: Mr.Shashank Shekhar, Mr.Tushar
Joshi, Mr.Vishal Gourav, Advs

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vipul Agrawal, Advocate for
R-2&3.
Ms. Mansie jain, advocate for R-8
Mr.Samir Malik, Adv. for NAA.
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-5 to R-7.
Ms. Mansie Jain, Adv for R-8.
Mr.Jatin Puniyani, GP for UOI.

\$~37

+

W.P.(C) 3910/2020

**MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN AS
M/S LODHA DEVELOPERS LTD.) & ANR**

..... Petitioners

Through: Mr. Kamal Sawhney with Mr. Sparsh
Bhargava, Mr. Vinayak Mathur,
Ankit Sachdeva, Advocates

versus

UNION OF INDIA & ORS

..... Respondents

Through: Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.

\$~38

+

W.P.(C) 3911/2020

M/S NANI RESORTS AND FLORICULTURE PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agrawal, Ms.Hemlata
Rawat and Ms.Purvi Sinha, Advs.
Mr.B.K. Tripathi, Adv.



versus
UNION OF INDIA & ORS. Respondents
Through: Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Adv. for NAA.
Mr.Rajeev K Panday, ASG,
Mr.Rajeev M. Roy, Adv. for State of
Haryana
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-5 to 7.

\$~39

+

W.P.(C) 4131/2020

MS. SAMSONITE SOUTH ASIA PVT. LTD Petitioner

Through: Mr.Alok Yadav, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Asheesh Jain, CGSC, Mr. Adarsh
Kr. Gupta, Adv. for UOI.
Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Adv. for NAA.
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv.

\$~40

+

W.P.(C) 4345/2020

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Through: Mr. P. Chidambaram, Sr. Adv. With
Mr. R. Jawahar. Mr. Siddharth Bawa
Mr. Anuj Garg, Mr. Mohit Sharma
Adv. .

versus

UNION OF INDIA AND ORS & ORS. Respondents

Through: Mr.Tushar Mehta, SG with Mr.Zoheb



Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.

\$~41

+ **W.P.(C) 4348/2020**
APEX MEADOWS PVT LTD

..... Petitioner

Through: Mr.V.Lakshmikumaran,
Mr.B.L.Narasimhan, Mr.Charanya
Lakshmikumaran, Mr.Karan Sachdev,
Mr.Agrim Arora, Mr.Avisha Khatri,
Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms. Neha Malik, Adv. for R-2 & 3.
Ms. Prity Kumari and M. Rambabu,
Advs.
Mr.Jatin Puniyani, GP for UOI.

\$~42

+ **W.P.(C) 4375/2020**
M/S PATANJALI AYURVED LTD

..... Petitioner

Through: Mr.S.Ganesh, Sr. Adv. with
Mr.Priyadarshi Manish, Ms Anjali J
Manish, Ms Devasha Shukla and
Ms.Kinjal Shrivastava, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.

\$~43

+ **W.P.(C) 4516/2020**
MCNROE CONSUMER PRODUCTS PVT. LTD.

..... Petitioner

Through: Mr. Tarun Gulati, Senior Adv. with
Mr. Kumar Visalaksh, Mr. Udit Jain,
Advocates
Mr.Dinesh Mohan Sinha, Mr. Rajeev
Kr. Deora, Mr.N.K. Sharma, Advs.

versus



UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta, Advs. for NAA.
Mr. Farman Ali, SPC, Mr.Athar Raza Farooquei, Adv. for UOI.

\$~44

+

W.P.(C) 4607/2020

AFFINITI ENTERPRISES

..... Petitioner

Through: Mr. R. Jawahar. Mr. Siddharth Bawa
Mr. Anuj Garg, Mr. Mohit Sharma
Advs..

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Farman Ali, SPC, Mr.Athar Raza Farooquei, Adv. for UOI.
Mr. Ravi Chawla with Mr. Avi Kalra and Mr. Avneesh Upadhyay, Advocates for R-2 & 3

\$~45

+

W.P.(C) 4824/2020 & CM No.2183/2021

M/S CILANTRO DINERS PVT.LTD

..... Petitioner

Through: Mr.Nikhil Gupta, Adv.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Farman Ali, SPC, Mr.Athar Raza Farooquei, Adv. for UOI.
Mr.Rony O. John, Mr.Piyush Swami and Mr.Arshdeep Singh, Advs. for R-2 and 3.

\$~46

+

W.P.(C) 4957/2020

WHIRLPOOL OF INDIA LTD

..... Petitioner

Through: Mr.V. Lakshmikumaran,
Mr.B.L.Narasimhan, Mr.Charanya
Lakshmikumaran, Mr.Karan Sachdev,



Mr.Agrim Arora, Mr.Avisha Khatri,
Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.

Mr. Farman Ali, SPC, Mr.Athar Raza
Farooquei, Adv. for UOI.

Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-5.

\$~47

+

W.P.(C) 5347/2020& CM No.23558/2020

GAURSONS REALTECH PVT LTD

..... Petitioner

Through:

Mr. Monish Panda, Mr. Mrinal Bharat
Ram, Mr.Prabjot Hora, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.

Mr.Bhagvan Swarup Shukla,
SGSC, Mr. Sarvan Kumar, adv for
UOI

\$~48

+

W.P.(C) 5798/2020

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through:

Mr.Puneet Agrawal, Ms.Hemlata
Rawat and Ms.Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Anil Soni, CGSC for UOI.



Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-2,5 to 7.

Mr.Jatin Puniyani, GP for UOI.

\$~49

+ **W.P.(C) 5979/2020 & CM No.21655/2020**

EMAAR MGF LAND LTD

..... Petitioner

Through: Mr.V. Lakshmikumaran,
Mr.B.L.Narasimhan, Mr.Charanya
Lakshmikumaran, Mr.Karan Sachdev,
Mr.Agrim Arora, Mr.Avisha Khatri,
Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.
Mr. Parangat Pandey, Advocate for
R-3.

\$~50

+ **W.P.(C) 6671/2020**

GAURAV SHARMA FOOD INDUSTRIES

..... Petitioner

Through: Mr.Nikhil Gupta, Adv.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Vivek Goyal, CGSC for UOI/R-1.

\$~51

+ **W.P.(C) 7412/2020 & CM No.24800/2020**

SAMSUNG INDIA ELECTRONICS PVT LTD

..... Petitioner

Through: Mr.Tushar Jarwal, Mr. Rahul Sateeja
Mr.Deepak Thackur, Mr.Anurag
Soan, Ms.Vrinda Bagaria, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Tushar Mehta, SG with Mr.Zoheb



Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.

Mr. Farman Ali, SPC, Mr.Athar Raza
Farooquei, Adv. for UOI.

\$~52

+

W.P.(C) 7736/2020

M/S PRASAD MEDIA CORPORATION PVT LTD Petitioner

Through: Mr.V. Lakshmikumaran,
Mr.B.L.Narasimhan, Mr.Charanya
Lakshmikumaran, Mr.Karan Sachdev,
Mr.Agrim Arora, Mr.Avisha Khatri,
Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms.Aakanksha Kaul, Mr.Manek
Singh, Advs. for NAA
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-4.

\$~53

+

W.P.(C) 8229/2020

LITECON INDUSTRIES PVT.LTD. Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit Jain,
Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Farman Ali, SPC, Mr.Athar Raza
Farooquei, Adv. for UOI.
Mr. Vipul Agrawal, Advocate for
R-2&3.

\$~54

+

W.P.(C) 8751/2020 & CM No.28192/2020

M/S SIGNATURE BUILDERS PVT. LTD. Petitioner

Through: Mr.Puneet Agrawal, Ms.Hemlata
Rawat and Ms.Purvi Sinha, Advs.



versus
UNION OF INDIA & ORS.
Through:

..... Respondents
Mr.Harish Vaidyanathan Shankar
CGSC, Ms. S. Bushra Kazim, Adv. &
Ms.Manpreet Kaur Bhasin, GP for
UOI.
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-2.

\$~55

+

W.P.(C) 9146/2020 & CM No.29630/2020
LITE BITE TRAVELS FOODS PVT LTD

..... Petitioner
Through: Mr.V. Lakshmikumaran,
Mr.B.L.Narasimhan, Mr.Charanya
Lakshmikumaran, Mr.Karan Sachdev,
Mr.Agrim Arora, Mr.Avisha Khatri,
Advocates

versus
UNION OF INDIA & ORS.
Through:

..... Respondents
Mr.Ashwini Chawla, Adv. for R-2 &
3

\$~56

+

W.P.(C) 9931/2020 & CM Nos.31620-21/2020
M/S NIRALA PROJECT PVT LTD.

..... Petitioner
Through: Mr.Puneet Agrawal, Ms.Hemlata
Rawat and Ms.Purvi Sinha, Adv.

versus

UNION OF INDIA & ORS.
Through:

..... Respondents
Ms.Aakanksha Kaul, Mr.Manek
Singh, Advocate for UOI.
Mr. Farman Ali, SPC, Mr.Athar Raza
Farooquei, Adv. for UOI.
Ms. Neha Malik, Adv. for R-3 & 4



\$~57

+

W.P.(C) 9934/2020 & CM Nos.31623-24/2020

M/S S3 BUILDWELL LLP

..... Petitioner

Through: Mr.Puneet Agrawal, Ms.Hemlata
Rawat and Ms.Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms.Aakanksha Kaul, Mr.Manek
Singh, Advocate for UOI.
Mr.Zoheb Hossain, Sr. SC with
Mr.Vipul Agrawal, Mr.Parth Semwal,
Jr.SC for R-2 & 3

\$~58

+

W.P.(C) 9935/2020 & CM Nos.31625-26/2020

M/S JMK HOLDINGS PVT LTD.

..... Petitioner

Through: Mr.Puneet Agrawal, Ms.Hemlata
Rawat and Ms.Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms.Aakanksha Kaul, Mr.Manek
Singh, Mr.Pranav Gupta & Mr.Aman
Sahani, Advocates for UOI.
Mr.Zoheb Hossain, Sr. SC with
Mr.Vipul Agrawal, Mr.Parth Semwal,
Jr.SC for R-2 & 3

\$~59

+

W.P.(C) 10901/2020 & CM Nos.34162-63/2020

S.C. JOHNSON PRODUCTS PVT. LTD.

..... Petitioner

Through: Mr.Rajat Bose, Mr.Atulya Kishore
and Mr.Oshank Mittal, Ms.Neeladri
C, Advs.

versus

UNION OF INDIA, THROUGH: ITS SECRETARY & ORS.

..... Respondents

Through: Ms.Nidhi Raman, CGSC, Mr.Zubin
Singh Adv. for R-1.
Mr.Tushar Mehta, SG with Mr.Zoheb



Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.

\$~60

+

W.P.(C) 10932/2020 & CM Nos.34237-38/2020

M/S EMAAR MGF LAND LTD

..... Petitioner

Through: Mr.V. Lakshmikumaran,
Mr.B.L.Narasimhan, Mr.Charanya
Lakshmikumaran, Mr.Karan Sachdev,
Mr.Agrim Arora, Mr.Avisha Khatri,
Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.
Ms.Neha Malik, Adv. for DGAP.

\$~61

+

W.P.(C) 990/2021

M/S BPTP LTD.

..... Petitioner

Through: Mr.Kishore Kunal, Mr.Manish
Rastogi, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-4.
Mr. Asheesh Jain, CGSC, Mr. Adarsh
Kr. Gupta, Adv. for UOI



\$~62

+

W.P.(C) 997/2021 & CM No.2721/2021

M/S MAN REALTY LTD & ANR.

..... Petitioners

Through: Mr.V. Lakshmikumaran,
Mr.B.L.Narasimhan, Mr.Charanya
Lakshmikumaran, Mr.Karan Sachdev,
Mr.Agrim Arora, Mr.Avisha Khatri,
Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.
Mr. Farman Ali, SPC, Mr.Athar Raza
Farooquei, Adv. for UOI.

\$~63

+

W.P.(C) 1357/2021

M/S INFINITI RETAIL LTD

..... Petitioner

Through: Mr.Rohan Shah, Mr. Mihir
Deshmukh, Ms. Megha, Mr.Jay
Gandhi and Mr. Rajat Mittal,Advs.

versus

UNION OF INDIA AND ORS.

..... Respondents

Through: Mr. Dev P Bhardwaj,CGSC with
Ms.Anubha Bhardwaj,Adv for UOI.
Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.

\$~64

+

W.P.(C) 1366/2021

M/S TATA STARBUCKS PRIVATE LIMITED

..... Petitioner

Through: Mr. Rohan Shah, Mr. S. Mahesh
Sahasranaman, Mr. SriSabari Rajan,
Ms. Geetanjali Murti & Mr. Kumar
Harshvardhan, Advs.



versus
UNION OF INDIA & ORS. Respondents
Through: Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Adv. for NAA.

\$~65

+ **W.P.(C) 1593/2021 & CM No.4529/2021**
RAYMOND CONSUMER CARE LTD. Petitioner
Through: Mr.V. Lakshmikumaran,
Mr.B.L.Narasimhan, Mr.Charanya
Lakshmikumaran, Mr.Karan Sachdev,
Mr.Agrim Arora, Mr.Avisha Khatri,
Advocates

versus
UNION OF INDIA & ORS. Respondents
Through: Mr. Pradeep Kumar Sharma, Adv. for
UOI.
Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Adv. for NAA.

\$~66

+ **W.P.(C) 1765/2021**
M/S LE REVE Petitioner
Through: Mr.Nikhil Gupta, Adv.

versus
UNION OF INDIA & ORS. Respondents
Through: Mr.Rishabh Sahu, Adv. for UOI.
Mr.Ashwini Chawla, Adv. for R-2 &
3

\$~67

+ **W.P.(C) 1766/2021**
NEEVA FOODS PVT. LTD Petitioner
Through: Mr.Nikhil Gupta, Adv.

versus
UNION OF INDIA & ORS. Respondents
Through: Mr.Aditya Dewan, Adv. for R-2 & 3



\$~68

+ **W.P.(C) 1852/2021 & CM Nos.5359/2021, 29026-29027/2021**
M/S SUBWAY SYSTEMS INDIA PVT LTD Petitioner
Through: Mr.Abhishek A Rastogi with
Mr.Pratyushprava Saha and Mr.Mahir
Chablani, Advs.

versus
UNION OF INDIA & ORS. Respondents
Through: Mr.Satya Ranjan Swain, CGSC,
Mr.Kautilya Birat, Adv. for R-1.
Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.

\$~69

+ **W.P.(C) 1951/2021 & CM Nos.5705-06/2021**
M/S SUB WEST RESTAURANTS LLP Petitioner
Through: Mr.Abhishek A Rastogi with
Mr.Pratyushprava Saha and Mr.Mahir
Chablani, Advs.

versus
UNION OF INDIA & ORS. Respondents
Through: Ms.Sunieta Ojha, Adv. for R-1.
Mr.Aditya Dewan, Adv. for R-3
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-4.
Ms.Talish Ray, Adv.

\$~70

+ **W.P.(C) 2440/2021**
BONNE SANTE Petitioner
Through: Mr.Nikhil Gupta, Adv.

versus



UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Pradeep Kumar Sharma, Adv. for
UOI.

Mr. Rony O. John, Mr. Piyush Swami
and Mr. Arshdeep Singh, Advs. for R-
2 and 3.

\$~71

+ **W.P.(C) 2785/2021 & CM APLL.8368/2021**

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Sujit Ghosh and Mr. Mannat
Waraich, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Zoheb Hossain with Ms. Tulika
Gupta, Advs. for R-2 & 3.

Mr. Gyanender Singh, Adv. for NAA

\$~72

+ **W.P.(C) 2897/2021**

ITC LIMITED & ANR.

..... Petitioners

Through: Mr. Ajay Aggarwal, Advocate
versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Tushar Mehta, SG with Mr. Zoheb
Hossain, Sr. SC and Ms. Tulika Gupta,
Advs. for NAA.

\$~73

+ **W.P.(C) 2970/2021**

M/S DRA AADITHYA PROJECTS PVT. LTD. Petitioner

Through: Mr. Monish Panda, Mr. Mrinal Bharat
Ram, Mr. Prabjot Hora, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Yunus Malik, Adv. for NAA.



\$~74

+ **W.P.(C) 3254/2021 & CM No.9933/2021**

GILLETTE INDIA LTD

..... Petitioner

Through: Mr.V. Lakshmikumaran,
Mr.B.L.Narasimhan, Mr.Charanya
Lakshmikumaran, Mr.Karan Sachdev,
Mr.Agrim Arora, Mr.Avisha Khatri,
Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.
Mr. Asheesh Jain, CGSC with Mr.
Adarsh Kr. Gupta Advocate for UOI.

\$~75

+ **W.P.(C) 3306/2021**

PROCTER AND GAMBLE HOME PRODUCTS PVT LTD

..... Petitioner

Through: Mr.V. Lakshmikumaran,
Mr.B.L.Narasimhan, Mr.Charanya
Lakshmikumaran, Mr.Karan Sachdev,
Mr.Agrim Arora, Mr.Avisha Khatri,
Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ripudaman Bhardwaj, CGSC
and Kushagra Kumar, Adv for R-1.
Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.



\$~76

+

W.P.(C) 3327/2021

PROCTER AND GAMBLE HYGIENE AND HEALTH CARE LTD

..... Petitioner

Through: Mr.V. Lakshmikumaran,
Mr.B.L.Narasimhan, Mr.Charanya
Lakshmikumaran, Mr.Karan Sachdev,
Mr.Agrim Arora, Mr.Avisha Khatri,
Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Vivek Goyal, CGSC for UOI/R-1.
Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.

\$~77

+

W.P.(C) 3508/2021 & CM Nos.25152-53/2021

M/S ALTON BUILDTECH INDIA PVT LTD Petitioner

Through: Mr.Tarun Gulati, Sr Adv with
Ms.Ruby Singh Ahuja, Mr.Vishal
Gehrana, Ms.Kritika Sachdeva,
Mr.Navandeep Matta, Ms.Tuhina,
Adv, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vinod Diwakar, CGSC for UOI.
Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.

\$~78

+

W.P.(C) 3867/2021

M/S ELECTRONICS MART INDIA LTD Petitioner

Through: Mr.Nikhil Gupta, Adv.

versus



UNION OF INDIA & ORS.

Through:

..... Respondents
Mr. Farman Ali, SPC, Mr. Athar Raza
Farooquei, Adv. for UOI.
Mr. Yunus Malik, Adv. for NAA.

\$~79

+

W.P.(C) 4600/2021

INOX LEISURE LIMITED.

Through:

..... Petitioner
Mr. Kumar Visalaksh and Mr. Udit
Jain, Advs.

versus

UNION OF INDIA & ORS.

Through:

..... Respondents
Mr. Abhay Prakash Sahay, CGSC,
Ms. Mannu Singh, Mr. Kunal
Dhawan, Ms. Swayamprabha, Advs
for UOI.
Mr. Tushar Mehta, SG with Mr. Zoheb
Hossain, Sr. SC and Ms. Tulika Gupta,
Advs. for NAA.

\$~80

+

W.P.(C) 4789/2021

M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD.

Through:

..... Petitioner
Mr. Abhishek A Rastogi with
Mr. Pratyushprava Saha and Mr. Mahir
Chablani, Advs.

versus

UNION OF INDIA & ORS.

Through:

..... Respondents
Mr. Abhay Prakash Sahay, CGSC,
Ms. Mannu Singh, Mr. Kunal
Dhawan, Ms. Swayamprabha, Advs
for UOI.
Mr. Tushar Mehta, SG with Mr. Zoheb
Hossain, Sr. SC and Ms. Tulika Gupta,
Advs. for NAA.
Mr. Manas Bhatnagar, Advocates for
R-4.



Mr. Vinod Diwakar, CGSC, Mr. Vishal
Kr. Singh, Adv. for UOI.

\$~82

+

W.P.(C) 12471/2021 & CM No.39234/2021

SOUTHWINDS PROJECTS LLP

..... Petitioner

Through: Mr. Kunal Vajani with Mr. Kunal
Mimani and Mr. Siddhant Puri, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Asheesh Jain, CGSC with Mr.
Adarsh Kr. Gupta, Mr. Keshav Mann,
Advocates for UOI.
Mr. Aditya Singla, Sr. Standing
Counsel with Ms. A. Sahitya Veena
& Mr. Utsav Vasudeva, Advs.

CORAM:

HON'BLE MR. JUSTICE MANMOHAN

HON'BLE MR. JUSTICE NAVIN CHAWLA

ORDER

%

03.01.2022

The petitions have been heard by way of video conferencing.

List on 2nd February, 2022.

MANMOHAN, J

NAVIN CHAWLA, J

JANUARY 3, 2022/rv